

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -**
Nomination of all the Senior Civil Judges and Junior Civil Judges
(except O.D. officers) working in the State of Telangana to join the
session on Bharatiya Nagarik Suraksha Sanhita, 2023' (BNSS) on
15.06.2024 (Saturday) **by virtual mode only - ORDERS - ISSUED.**

REF:


1. Letter ROC.No.322/SO/2024, dt. 12.02.2024 from the Registrar General, High Court for the State of Telangana.
2. Academy Letter ROC.No.189/2024/TSJA-Sec-bad dated 20.03.2024,
3. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated 03.04.2024.
4. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated 18.04.2024.
5. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated 25.04.2024
6. Academy Letter ROC.No.360/2024/TSJA-Sec-bad dated 15.05.2024.
7. Academy Letter ROC.No.360/2024/TSJA-Sec-bad dated 23.05.2024.

ORDER ROC.NO.1389/2024-B.SPL., DATED: 06.06.2024

The High Court is pleased to pass the following order:

All the Senior Civil Judges and Junior Civil Judges working in the State of Telangana (except O.D. Officers) are hereby nominated to join the session on Bharatiya Nagarik Suraksha Sanhita, 2023' (BNSS) on 15.06.2024 (Saturday) **through virtual mode only.**

NOTE: The link to attend the said programme through virtual mode will be communicated to the nominated officers by the Telangana State Judicial Academy, Secunderabad in due course.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.

7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERES:**

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

8. The Pay and Accounts Officer, Hyderabad.

9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

10. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.

11. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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